

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI**

E-TENDER NOTICE

TENDER ID NO : 2016_DDC_118289

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

**Sub: ANNUAL RATE CONTRACT FOR REPAIRING
OF DIFFERENT FURNITURE ARTICLES AT
DIFFERENT DISTRICT COURTS COMPLEXES.**

Estimated cost : NOT AVAILABLE
EMD : Rs. 50,000/-

Last date for downloading the tender	07.12.2016 upto 04.00 PM
Last date and time for online submission of Bid	07.12.2016 upto 04.00 PM
Opening date of the Technical Bid	07.12.2016 at or after 04.15 PM
Opening date of the Financial Bid	07.12.2016 at or after 04.30 PM
Last date for submission of EMD	07.12.2016 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.


(RAJNISH BHATNAGAR)
CHAIRMAN, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE,
DELHI